

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CA 41/2016 & 42/2016  
IN T.C.P 13/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES: M A N Industries (India) Limited  
V/s.  
M A N Infraprojects Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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17	Adv. Meghna Raw		
	For Petitioners (Man Industries) India Ltd.		

Mr. Prasad Naik legal representative  
for Respondents

(Man Infraprojects Ltd) 

: 2 :

**ORDER**

CA 41/2016 & 42/2016 IN CP No.13/I&BP/NCLT/MB/MAH/2016

At request of the Petitioner Counsel, list this matter on  
26.2.2018.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)